

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-273 -2020

**The School Managing Committee,
Sharada English High School,
Rep. By Manager,
Milind Timble**

..... **Petitioner****V e r s u s****The Director of Education and 2 ors.**..... **Respondents**

Adv. A.D. Bhobe for the Petitioner.

Mr. Deep Shirodkar, Addl. Government Advocate for Respondent no.1 .

Adv. Ms. P. Sawant for Respondent no.2

Adv. Gaurish Agni for Respondent no.3.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 4th November, 2020.****ORDER:**

Shri D. Shirodkar, the learned Addl. Government Advocate, waives notice for the first respondent. Ms. P. Sawant, the learned Advocate, waives notice for the second respondent. Mr. G. Agni, the learned Advocate, waives notice for the third respondent.

2. Post the matter on 1/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-